

therefore want to say to the Government that the mode in which this Bill has been brought needs rectifications. If you are going to take up this matter tomorrow or a day after tomorrow, then I should be asked at that time not to raise this matter and why I did not raise this matter when this matter come up for discussion in BAC. Hon'ble Chairman, Sir, my experience is that whenever I raised a matter, the Hon'ble Speaker asked me to sit down on the ground that I should have been vigilant and raised it at the appropriate time and that was too late at that time. Therefore, all these things I want to point in advance and whenever it will come up for discussion, I shall oppose it.

Mr. Chairman, Sir, about the Sugar Scam and economic policies, a debate is a must in this House. Therefore, no harm is going to take place if this Bill is taken up for discussion tomorrow or a day after tomorrow and so far as discussion on Jain Commission or any other commission is concerned, that will be like doing post-mortem. The two subjects which I have earlier pointed out, need to be discussed. My request is that this should be sent back to BAC with my amendments.

MR. CHAIRMAN: So far as the amendment on the Motion of BAC is concerned, amendment of this nature cannot be brought on it. So far as allotment of time is concerned, we can discuss that, but now items cannot be added to it. So far as the question of legislative competence is concerned, on this Motion, there cannot be any discussion at present through amendment. You have raised the matter of sugar and for that a short duration discussion has been fixed for 25.8.94. Keeping this thing, in view, I am putting this matter for knowing the views of the House.

[English]

MR. CHAIRMAN: The question is:

"That this House do agree with the Forty-fifth Report of the Business Advisory Committee presented to the House on the 22nd August, 1994."

The motion was adopted.

14.23 hrs.

MATTERS UNDER RULE 377

(i) **Need to Re-open Ispat-Dolomite Mines at Baradwar in Madhya Pradesh**

[Translation]

SHRI BHAWANI LAL VERMA (Janjgir): Mr. Chairmn, Sir, Steel Dolomite Mines situated at Baradwar of Bilaspur district of Madhya Pradesh, where very good quality type of dolomite is available and which used to supply steel to Rourkela Steel Plant, has been closed down since 1983. On account of this closure, 12000 workers have become jobless. The reason for hartal is cited as the rivalries among unions. But the information provided to me by the representatives of the unions is that there is no quarrel and everybody wants to work peacefully.

Therefore, my submission to the Central Government is to review the situation and reopen the mines so that alongwith production, there could be work for labourers as well.